

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Krishnai Hospital Private Limited Date of Commencement of Liquidation: 13-12-2019; List of Stakeholders as on Date: 17-03-2021; Name of IP: Mr. Dhanshyam Kantilal Patel; Last 5 digit of registration number: 12155

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	1	136911251	1	136911251	0	0	0	Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	22	2836020	2	299400	0	2536620	0	Annexure 6
7	Operational creditors (Government Dues)								NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	17	95442804	15	17910102	57406749	20125953	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		40	235190075	18	155120753	57406749	22662573	0	